

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE RAJA VIJAYARAGHAVAN V

&

THE HONOURABLE MR. JUSTICE K. V. JAYAKUMAR

Wednesday, the 1st day of April 2026 / 11th Chaithra, 1948

DBP NO. 67 OF 2025

IN THE MATTER OF COCHIN DEVASWOM BOARD - REPORT NO.57/2025 IN PETITION NO.16/2025 - SEEKING APPROVAL FOR THE ESTIMATE FOR THE REPAIR OF MAIN BLOCK (H BLOCK) OF SREE KERALA VARMA COLLEGE, THRISSUR - SUO MOTU PROCEEDINGS INITIATED - REG:

PETITIONER:

THE COCHIN DEVASWOM BOARD,
REPRESENTED BY ITS SECRETARY, ROUND NORTH, THRISSUR-680001

BY SRI.K.P.SUDHEER, SC, COCHIN DEVASWOM BOARD

RESPONDENT:

THE SENIOR DEPUTY DIRECTOR,
KERALA STATE AUDIT DEPARTMENT, COCHIN DEVASWOM BOARD AUDIT,
THRISSUR

BY SRI.S.RAJMOHAN, SENIOR GOVERNMENT PLEADER

BY SRI.P.RAMACHANDRAN, AMICUS CURIAE FOR OMBUDSMAN

THE DEVASWOM BOARD PETITION HAVING COME UP FOR ORDERS AGAIN ON 01/04/2026, UPON PERUSING THE PETITION AND THIS COURT'S ORDER DATED 11/03/2026, THE COURT ON THE SAME DAY PASSED THE FOLLOWING.

**RAJA VIJAYARAGHAVAN V.,
&
K.V. JAYAKUMAR, JJ.**

DBP No. 67 of 2025

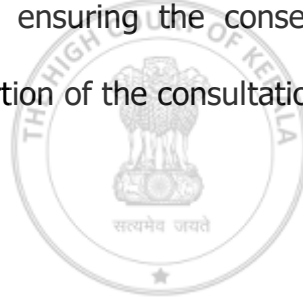
Dated this the 1st day of April, 2026

ORDER

Raja Vijayaraghavan V, J.

Today, when the matter is taken up, learned Standing Counsel has placed before us a copy of order No. H1.2446/2024 dated 25.03.2026, whereby the Board has decided to authorise INTACH, Thrissur, to prepare a Detailed Project Report for the repair of the main block of Sree Kerala Varma College, Thrissur, incorporating Vastu considerations while ensuring the conservation of its heritage value. It is further submitted that a portion of the consultation fee has also been remitted.

Post on 17.06.2026.



Sd/-
**RAJA VIJAYARAGHAVAN V,
JUDGE**

Sd/-
**K.V. JAYAKUMAR,
JUDGE**

APM